NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 867/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES:

OCS Group (India) Ltd

V/s.

Flex Art Foil Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

Sonket Shah. Adv. for letitioner Vidhyadhar Shind. Adv for rapondent

ORDER

TCP No. 867/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

For the parties have reported settlement is in progress, at their request, list this matter on 22.12.2017, for reporting settlement and filing withdrawal memo.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)